

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**REVIEW PETITION NO. 10 OF 2016 IN  
APPEAL NO. 185 OF 2013**

**Dated: 20<sup>th</sup> September, 2017**

**In the matter of:**

**Bhaskar Shrachi Alloys Ltd.**

**.... Review Petitioner(s)/  
Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission &  
Ors.**

**.... Respondent(s)**

**ORDER**

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **26.10.2017.**

PS/Court Master